

DIVISION BENCH  
COURT - II

**O-201**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/184(KB)2018  
IA(I.B.C)/258(KB)2022, IA(I.B.C)/868(KB)2021,  
IA(I.B.C)/523(KB)2021, IA(I.B.C)/237(KB)2022,  
IA(I.B.C)/378(KB)2023, IA(I.B.C)/953(KB)2020,  
IA(I.B.C)/493(KB)2023, IA(I.B.C)/494(KB)2023  
IA(I.B.C)/761(KB)2021, IA(I.B.C)/887(KB)2021,  
IA(I.B.C)/1257(KB)2020

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>SANGITA FISCAL SERVICES PRIVATE LIMITED VS DUNCANS INDUSTRIES LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr. Jishnu Saha, Sr. Adv. ] For the Applicant in IA(I.B.C)/761(KB)2021  
Mr. Avishek Guha, Adv. ]  
Mr. Ishaan Saha, Adv. ]  
Ms. Arunika Dutta, Adv. ]  
Mr. Kaustov De Sarkar, Adv. ]  
  
Mr. Joy Saha, Sr. Adv. ] For Resolution Professional  
Ms. Urmila Chakraborty, Adv. ]  
Ms. Sanjana Nandi, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today
2. List the matter on **28.06.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**